

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),  
TIS HAZARI COURTS, DELHI**

**ORDER**

Vide circular no. 42421-801 dated 3<sup>rd</sup> May, 2005 of this office, it was impressed upon all the Judicial Officers not to summon Branch In charges/officials of different Branches by sending their Orderlies/Naib Courts etc., as it affects the working of the Branches. However, the even directives are not being adhered to in letter and spirit.

Therefore, It is again ordered that henceforth, no Judicial Officer shall call any Branch Incharge or other officials posted in branches, in the court room and all communications with the administrative officials shall be by way of written communication, addressed to the office of the concerned Principal District & Sessions Judge.

  
(VINOD KUMAR)  
Principal District & Sessions Judge,  
West District, Tis Hazari Courts, Delhi

  
(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 3952-4232 Admn.I, II & III/HQs/Delhi/2023

Dated, Delhi the 28 JAN 2023

**Copy forwarded for information and necessary action to :**

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. All the Ld. Judicial Officers, Central & West District, THC, Delhi.
3. All the Branch Incharges, Central & West District, THC, Delhi.
4. Dealing Clerk, Leave Section, Accounts Branch, Central & West District, THC.
5. Dealing Assistant, Website Committee/Layers, THC with the direction to upload the order on the official website of the Court.
6. Personal office's of the undersigned.

  
Principal District & Sessions Judge,  
West District, Tis Hazari Courts, Delhi

  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

